

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218
CA-(CAA)-01/ND/2023

IN THE MATTER OF:

Hollysea Finvest Pvt. Ltd. And Star Wire ... Applicant/Petitioner
(India) Laboratories Pvt. Ltd.

Under Section: 230-232

Order delivered on 17.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Rajeev K Goel, Advocate

ORDER

Due to paucity of time, the matter is re-notified to 09.02.2023.

Sd/-
COURT OFFICER